

Most Urgent
Out at Once

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURT : DELHI

No. _____/JOTP/Gaz./2017

Dated, Delhi the _____

To

The Director (Academics),
Delhi Judicial Academy,
Sector-14, Dwarka,
New Delhi.

Sub: Induction Course for eight newly appointed Officers of DJS-Practical
Training in District courts from 01.12.2016 to 13.01.2017.

Respected Sir,

With reference to letter No. DJA/Acd./InductionTrg.(DJS)-XII/984/2015-16/8306 dated 30.11.2016, I am directed to inform that since, Sh. Vijay Kumar Jha, Civil Judge, Central, Tis Hazari Court, Delhi has gone to attend conference on Enhancing Excellence of the Judicial Institutions : Challenges & Opportunities for 7th & 8th January, 2017 at Chandigarh, therefore, Mr. Fahad Uddin, newly appointed officer of DJS has been attached with Ms. Neha, Civil Judge-09, Tis Hazari Court, Delhi for 07.01.2017 for practical training:

Yours faithfully,

(Surinder Kumar)
Administrative Officer (Judicial)
Judicial Branch, Central
Tis Hazari Court, Delhi

No. 952/JOTP/Gaz./2017

Dated, Delhi the 07 JAN 2017

Copy forwarded for information and necessary action to:-

1. Ms. Neha, Civil Judge-09, Central, Tis Hazari Court, Delhi.
2. Sh. Vijay Kr. Jha, Civil Judge, Central, Tis Hazari Court, Delhi.
3. Mr. Fahad Uddin newly appointed DJS Officer, Delhi.
4. The Administrative Officer (Judl.), Care-Taking Branch, THC, Delhi.
5. The P.S. to Ld. District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
6. The Reader to Ld. District & Sessions Judge (HQs), Delhi.
7. The PRO, Facilitation Centre, Tis Hazari Court, Delhi.
8. The Website Committee, Tis Hazari Court, Delhi.

Administrative Officer (Judicial)
Judicial Branch, Central
Tis Hazari Court, Delhi